



Government of Jammu & Kashmir
Civil Secretariat, Finance Department.
Civil Secretariat, Srinagar/Jammu

Notification,

Srinagar, the 19th June 2018

SRO-277 .- In the exercise of the powers conferred by proviso to section 124 of the constitution of Jammu and Kashmir, the Governor is pleased to direct that clause(a) of sub-rule(4) of rule 5 of the Jammu and Kashmir Civil Services (Medical Attendance – cum-Allowance) Rules,1990 shall be substituted by the following; namely:-

“(a) If the government servant himself/herself or any member of his/her family dependent upon him/her is suffering from heart ailment, renal failure, cancer or any other disease/life consuming disease and needs hospital treatment, the treatment may be taken in Acharya Shri Chandra College of Medical Sciences and Hospital, Jammu or Shri Mata Vaishno Devi Narayana Hospital, Kakryal, Reasi:

Provided that the reimbursement of admissible items/procedures shall be restricted to the rates applicable thereof at Government Medical College Hospital Jammu/Srinagar whichever is less.

Provided further that in the event, such a treatment facility is not available in the Government Medical College Hospital Jammu/Srinagar, but is available in S.K. Institute of Medical Sciences Soura, Srinagar, the reimbursement charges in that case shall be restricted to the rates prevalent in SKIMS Soura, Srinagar or

Acharya Shri Chandra College of Medical Sciences and Hospital Jammu or Shri Mata Vaishno Devi Narayana Hospital, Kakryal, Reasi, whichever is least".

By order of the Government of Jammu and Kashmir.

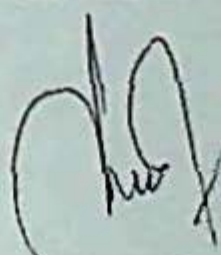
Sd/-

(Navin K. Choudhary), IAS,
Principal Secretary to Government
Finance Department.
Dated:- 19-06-2018

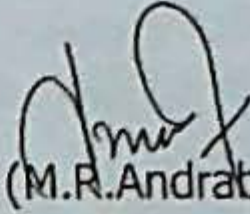
No:-A/7(94)-553

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/ Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to HE the Governor
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K Jammu.
9. All Commissioner / Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Chief Vigilance commissioner, J&K Srinagar.
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General Funds organization J&K..
15. Director General Budget, J&K.
16. Director General Accounts & Treasuries, J&K.
17. Director General Information J&K.
18. All Head of Departments / Managing Directors/ Chief Executive of State PSU's / Autonomous Bodies.
19. Secretary J&K Public Service Commission.
20. All District Development Commissioners.
21. Secretary, J&K Legislative Assembly / Legislative Council.
22. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu.
23. Director Audit & Inspections
24. Director Accounts & Treasuries Srinagar /Jammu.
25. Principal Accountancy Training School Srinagar.
26. All Director Finance/Financial Advisors & CAO's.
27. Joint Director Funds organization Srinagar/Jammu.
28. CAO, Irrigation & Flood Control Organization Srinagar /Jammu.
29. All Treasury Officers.
30. General Manager, Government Press for publication in Government Gazette.
31. Director Local fund Audit & Pensions, J&K.
32. Private Secretary to Chief Secretary.
33. Private Secretary to Hon'ble Finance Minister for information of the HFM.



34. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers/Ministers of State.
35. All officers / Section officers of Finance Department.
36. President Non-Gazetted Employees Union Civil Secretariat Srinagar/ Jammu.
37. I/c Website, FD. (www.jakfinance.nic.in).
38. I/c Website, GAD. (www.jkgad.nic.in).
39. Government order file (W2scs).



(M.R. Andrabi)

Director General (Codes)
Finance Department